

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated: 20.08.2020

NOTIFICATION

Due to unavoidable circumstances the sitting arrangements made vide this office Notification bearing ADM No.294/2020 dated 13.08.2020 in respect of Sri Syed Baleegur Rahaman, III Additional District & Sessions Judge, Bengaluru Rural District to sit at Anekal on 20th and 21st of August 2020 stand cancelled and Sri T.C. Srikanth, Principal Senior Civil Judge and JMFC, Anekal is placed in charge of the Court of III Additional District & Sessions Judge, Bengaluru Rural District to sit at Anekal.



(Venkatesh Naik T.)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The Courts concerned.
2. Assistant Public Prosecutors.
3. Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association of Anekal through concerned courts.
6. Web-hosting.
7. Notice Board, for information.